

FIFTEENTH REPORT

(SECOND LOK SABHA)

1, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fifteenth Report.

2. The Committee held its sitting on the 19th August, 1959. The Committee considered applications for leave of absence from seven members. The recommendation of the Committee with respect to each application is given below:

3. **Shrimati Lalita Rajya Laxmi.**—The member has applied for leave of absence for the entire period of the Budget Session on the ground of her illness. As the member has already been granted leave of absence up to the 9th March, 1959, the total period of her absence from the 10th March, 1959 to the 9th May, 1959, during the Budget Session amounts to 61 days. The Committee recommend that the member may be granted leave for a period of 59 days in the first instance i.e. up to the 7th May, 1959.

4. **Sardar Baldev Singh.**—The member has applied for leave of absence for 60 days from the 9th April, 1959 and for another 60 days from the 3rd August, 1959 on account of illness. The total period of absence of the member from the 9th April, 1959 to the 9th May, 1959 during the Seventh Session and from the 3rd August, 1959 to the 11th September, 1959 during the Eighth Session will amount to 71 days. The Committee recommend that leave may be granted to the member for a period of 59 days in the first instance i.e. up to the 30th August, 1959.

5. **Shri Fatehsinhrao Pratapsinhrao Gaekwad.**—The member has applied for leave of absence for the entire period of the Eighth Session (3rd August, 1959 to the 11th September, 1959) as he is touring England as the Manager of the Indian Cricket Team. The Committee recommend that leave may be granted to the member for this period of 40 days.

6. **Shri Lachman Singh.**—The member has applied for leave of absence from the 10th August, 1959 till the end of the Eighth Session as his house has been gutted by fire. As the member was present in the House on the 12th August, 1959, the total period of his absence from the 13th August, 1959 to the 11th September, 1959

comes to 30 days. The Committee recommend that leave may be granted to the member for this period.

7. **Shri Rajendra Singh.**—The member has applied for leave of absence for six months as he is proceeding abroad on a study tour. The Committee recommend that the member may be granted leave for 30 days from the 13th August, 1959 (the member is continuously absent since then) till the end of the Eighth Session i.e. 11th September, 1959 and that he may be advised to apply afresh for grant of leave during the next Session.

8. **Shri V. N. Swami.**—The member has applied for leave of absence for the entire period of the Eighth Session (3rd August 1959 to the 11th September, 1959) on account of the illness of his wife. The Committee recommend that leave may be granted to the member for this period of 40 days.

9. **Shri Hirendra Nath Mukerjee.**—The member has applied for leave of absence for 16 days i.e. from the 3rd August, 1959 to the 18th August, 1959, on the ground of illness. The Committee recommend that leave may be granted to the member for this period.

10. A statement showing names of members who have been continuously absent from the sittings of the House for 15 days or more during the Seventh Session for the period from the 1st April, 1959 to the 9th May, 1959 is laid on the Table.

NEW DELHI;
The 19th August, 1959.

MULCHAND DUBE,
Chairman.